Item No. 5 Suppl. List-1

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

CM No. 2053/2020 In CMAM No. 155/2014

Bajaj Allianz Gen. Insu.

...Petitioner(s)

Through: Mr. N.A. Dendru, Advocate.

Vs.

Sara Begum & Ors.

...Respondent(s)

Through: None

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(Through Video Conferencing from Jammu wing of the

High Court)

(ORDER) 19.06.2020

Instant application seeking withdrawal of the appeal (CMAM No. 155/2014), for the reasons mentioned therein, is allowed and the appeal (CMAM No. 155/2014) is *dismissed* as withdrawn. Interim direction, if any, shall stand vacated.

(Sanjay Dhar) Judge

Srinagar 19.06.2020 "Bhat Altaf, PS"